

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/101/2016  
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited  
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others  
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R SUBBIA VISRAM FINANCIAL SERVICES (P) LTD Petitioner	R SUBRAMANIAN rep S VELU Adv-on Record	R Subraman
2.	CUSTODIAL SERVICES (INDIA) P LTD R B L	MURUGAN rep PRAKASH COUNSELLOR	D. Jay
3.	V. Hari Kumar for Eyes & Throat	Counsel for Respondent 1-31 & 33 <u>ORDER</u>	V. Hari Kumar

Counsel for both the parties present. Time of the court is over.  
Matter is adjourned. At the request of the Petitioner further  
arguments will be heard on 21.09.2017.

S. Vijayaraghavan  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq  
(CH.MOHD.SHARIEF TARIQ)  
MEMBER (JUDICIAL)